THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA): (a) to (c). A statement is laid on the Table of of the House.

Statement

The Generalised System of Preferences which came into operation in Japan from 1st August, 1971 provides for duty-free entry for most of the manufactured and semi-manufactured products falling under Chapters 25-99 of the Brussels Tariff Nomenclature (BTN) originating in all develoing countries including India. respect of a few items like cotton textiles, leather, woven fabrics of jute and man-made fibres, only 50% duty reduction has been offered by Japan Silk fabrics which are of export interest in India have been excluded in the offer of Japan under GSP.

Items falling in the Agriculture sector (Chapter 1-24 of the BTN) have been included on a selective basis and will enjoy a small reduction in the Japanese tariff.

As a result of G.S.P. it is expected that India would be able to enlarge her exports to Japan, particularly of non-traditional manufactured and semi-manufactured products.

SHRI D. K. PANDA: From the statement I find that regarding the preferential tariff, silk fabrics which are of export interest to India have not been included, and we are not going to derive any benefit out of this. Therefore, may I know whether Government have taken any steps to specifically know from the Japanese Government why silk farbics could not be included in the preferential tariff? Secondly what are the items falling in the agricultural sector which have been selected for this benefit for us? May I know also whether sugar is included in that list?

SHRI L. N. MISHRA: It is from 1st August that Japan has allowed us some concessions under the generalised system of of preference under the UNCTAD on certain items. They have given us 50 per cent duty concession on cotton textiles and some other items. But on silk fabrics they have not taken us any concession. We can

persuade them, but it is for the Japanese Government to decide where they will give us preference and where they will not. This is a voluntary arrangement made by the UNCTAD.

SHRI D. K. PANDA: May I know whether any further steps have been taken by Government to write to the Japanese Government in this regard?

SHRI L. N. MISHRA: This has come into being only on 1st August, and today is 3rd August. It was for the Government of Japan to decide where they would give concession and where they would not. They have been good enough to give preferential to the developing countries on a number of items, and on some items they have given 50 per cent duty reduction, and on some items they have not given any reduction. There are other countries also which have come forward to give preferences. As far as Japan is concerned, we have every reason to feel happy about the fact that Japan has responded to the needs of the developing countries.

SHRI D. K. PANDA: Is sugar included in the items coming under agricultural sector?

SHRI L.N. MISHRA: I have already stated in the statement that the items included are those manufactured and semi-manufactured products falling under chapters 25-99 of the BTN. In non-traditional items especially engineering goods, we have got the preference in Japan.

WRITTEN ANSWERS TO QUESTIONS

Radio Station in N.E.F.A.

*1566. SHRI C. C. GOHAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) by what time the proposed Radio Station in the N. E. F. A., as assured while replying to the debate on the Demands for

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- (b) the approximate cost of the same; and
- (c) the area in the interior of the N.E.F.A. that would be covered?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING: (SHRIMATI NANDINI SATPATHY): (a) to (c). The eastern part of NEFA is at present served by the high power station at Dibrugarh.

- 2. In addition, two low power stations have been set up at the following places in N.E.F.A.:-
 - (i) Tezu
 - (ii) Passighat.
- 3. In the Fourth Plan nine more low power stations are proposed to be set up in NEFA. Out of them one Station at Tawang is in the process of being established and will be commissioned in 1972-73. Schemes for establishments of three stations at following places have been prepared and preliminary work on these projects is under way.
 - (i) Longding
 - (ii) Anini; and
 - (iii) Koloriang.

Location of the remaining five stations has yet to be finalised. Preliminary surveys are in progress.

4. A proposal to set up another high power station, like the one at Dibrugarh, to cover the western part of NEFA is under consideration.

Setting up of a Troops' Camp outside Visva Bharati University

*1567. SHRI S. M. BANERJEE: Will the Minister of HOME AFFAIRS be pleased to state;

- (a) whether in some of the Districts in West Bengal, troops have been posted;
- (b) whether a Troops' Camp has been established outside the Visva Bharti University:
- (c) whether some of the political parties have objected to this; and
- (d) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K.C. PANT): (a) Yes, Sir.

- (b) The army has been posted at Bolpur, outside Visva Bharati University.
 - (c) No, Sir.
 - (d) Does not arise.

Inquiry into waylaying of Delhi Journalists by Haryana Police in Karnal District (Haryana)

- *1569. SHRI M. M. JOSEPH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether any enquiry was held in the matter of Police waylying a party of New Delhi Journalists on the out skirsts of Karnal District (Haryana) on the night of 10th/11th July, 1971; and
- (b) if so, the action taken by Government against the Police officials involved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI K. C. PANT): (a) and (b). The Government of Haryana have intimated that enquiries were made by the Superintendent of Police, Karnal, about this incident but no action was taken against the Police Officers as they were not at fault. The whole episode was the result of a misapprehension.

Export of silver

*1573. SHRI MUKHTIAR SINGH MALIK: Will the Minister of FOREIGN TRADE be pleased to state: